

4. Therefore, this Bench is of the considered view that the exclusion of 579 days' time from the CIRP period is to be **allowed**. Accordingly, IA-3389/2024 is allowed and **disposed of**. In view of this, 579 days from 23.05.2022 to 22.12.2023 is excluded from the CIRP period.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)